## GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

## LOK SABHA UNSTARRED QUESTION NO. 835 TO BE ANSWERED ON 04.12.2025

#### **MSMEs IN CHHATTISGARH**

#### 835. SMT. ROOPKUMARI CHOUDHARY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of Micro, Small and Medium Enterprises (MSMEs) registered under the Udyam Registration portal in the State of Chhattisgarh and the number of such enterprises located in backward and tribal-dominated districts such as Mahasamund, Gariaband and Dhamtari, district-wise;
- (b) the number of enterprises in the State of Chhattisgarh that have availed investment incentives such as registration-production, electricity duty/Mandi tax exemption under the Chhattisgarh Industrial Policy 2024-29; and
- (c) whether the central schemes implemented by the Government to bridge the MSME credit gap, including the Credit Guarantee Scheme for Exports (CGSE), have reached entrepreneurs in the State of Chhattisgarh in an extensive manner being faced in this regard, if so, the details thereof and the challenges?

#### **ANSWER**

# MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a): A revised definition based on the twin criteria of investment and turnover, was adopted to define Micro, Small and Medium Enterprises (MSME) in 2020. Accordingly, for registration of enterprise having PAN Udyam Registration Portal (URP) was launchedon 01.07.2020. To formalise Informal Micro Enterprises (IMEs) i.e. Enterprises which are exempt from filing GST, Udyam Assist Platform (UAP) was launched on 11.01.2023.

As on 30.11.2025, in the State of Chhattisgarh total 12,43,824 Micro, Small and Medium Enterprises have been registered, the district wise details of the MSMEs are registered including the backward districts are attached at Annexure-I

- (b): As informed by the Directorate of Industries, Government of Chhattisgarh, 956 enterprises have availed the incentives in the state of Chhattisgarh under the Industrial Development Policy 2024-30, the details are given at Annexure-II.
- (c): To bridge the MSME credit gap, Government implements various schemes some of the significant schemes of Ministry of Micro, Small and Medium Enterprises that extends credit support to MSMEs across country including Chhattisgarh are as under:
  - (i) Prime Ministers Employment Generation Programme (PMEGP) is a credit-inked subsidyprogramme aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector.
  - (ii) Credit Guarantee Fund Trust for MSE (CGTMSE) provides guarantee for credit to micro and small Enterprises (MSE).
  - (iii) Public Procurement Policy (PPP) mandates that Central Ministry /Department / PSUs procure at least 25% of their annual procurement from MSE.

Other Central Ministries/Departments also extend credit support to MSMEs through their Schemes like Credit Guarantee Scheme for exporters (CGSE) for additional Collateral free 20% working capital limits, PM Mudra Yojana (PMMY), Prime Minister Formalisation of Micro food Processing enterprises, Prime Minister Vishwakarma etc across the country including Chhattisgarh.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question no. 835 for answer on 04.12.2025.

Sl.	District	Micro	Small	Medium	Total
No.					
1	Balod	35,414	91	2	35,507
2	Balod Bazar	41,697	300	3	42,000
3	Balrampur	13,690	37	-	13,727
4	Bastar	33,559	157	5	33,721
5	Bemetara	24,500	79	3	24,582
6	Bijapur	8,183	9	1	8,193
7	Bilaspur	111,302	766	58	112,126
8	Dantewada	7,312	33	-	7,345
9	Dhamtari	39,880	239	6	40,125
10	Durg	141,153	949	94	142,196
11	Gariaband	17,211	38	2	17,251
12	Gaurellapendramarwahi	6,280	27	-	6,307
13	Janjgir-Champa	72,566	218	10	72,794
14	Jashpur	29,704	81	3	29,788
15	Kabirdham	26,655	85	2	26,742
16	Kanker	27,429	88	1	27,518
17	Khairgarh Chhuikhadan Gandai	4,609	7	-	4,616
18	Kondagaon	18,517	65	2	18,584
19	Korba	69,900	351	32	70,283
20	Korea	18,435	58	-	18,493
21	Mahasamund	47,452	184	2	47,638
22	Manendragarh Chirimiri Bharatpur	6,110	13	-	6,123
23	Mohla Manpur Ambagarh Chouki	2,871	1	-	2,872
24	Mungeli	18,551	45	1	18,597
25	Narayanpur	5,134	10	-	5,144
26	Raigarh	66,869	505	63	67,437
27	Raipur	204,289	3,187	395	207,871
28	Rajnandagaon	56,439	327	15	56,781
29	Sakti	7,292	20	-	7,312
30	Sarangarh Bilaigarh	6,452	8	-	6,460
31	Sukma	3,496	17	-	3,513
32	Surajpur	23,891	86	3	23,980
33	Surguja	37,966	223	9	38,198
	Total:-	12,34,808	8,304	712	12,43,82

Source: Udyam Registration Portal

# Annexure-II

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question no. 835 for answer on 04.12.2025.

Incentives availed under IDP 2024-30					
S.N.	Incentive	Number			
1	Electricity Duty Exemption	0			
2	Mandi Tax Exemption	0			
3	Margin Money Subsidy	23			
4	Production Certificate	36			
5	Stamp Duty Exemption	897			
	Total	956			

Source- Single Window System of state of Chhattisgarh